

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 260 of 2012

Dated : 17th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. A.B. Grain Spirits Pvt. Ltd.Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Anushree Bernard
Ms. Shikha Ohri for R-1

ORDER

We have heard the learned counsel for the Appellant for some time.

Both the parties want to file written submissions. Accordingly, they are directed to file their respective written submissions on or before 03.01.2014 after serving copy on the other side.

Post the matter for further hearing on **14.01.2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**